

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1103
ANSWERED ON:07.03.2002
CLEARANCE TO ALAMATTI DAM POWER HOUSE
A. VENKATESH NAIK

Will the Minister of POWER be pleased to state:

- (a) whether the Government of Karnataka has submitted a proposal for Techno- Economic clearance from CEA for Alamatti Dam Power House under reference DE 212 PPC 96(P) dated April 30, 2001 to the Union Government;
- (b) if so, whether a detailed project report for the said project has been submitted to CEA by the Karnataka Power Corporation Limited on March 30, 2001;
- (c) whether the Government of Karnataka had also requested CEA for early clearance of this project;
- (d) if so, the reasons for delay; and
- (e) the time by which a final decision for clearance of the project is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : Yes, Sir.

(d) & (e) : The Central Electricity Authority has already accorded the techno- economic clearance to this project on 28.02.2002.